

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD.

OH NO. 924 OF 1987

Vs.

Sl.No.	Date	Office Report	Orders
	26-9-90 1-10-90		DR The case is ripe for hearing. Due to sad demise of Hon CJI the case is adjourned to 19-12-90 for hearing before Court. DR The case is ripe for hearing. List the case before court for final hearing on 19-12-90.
	19/12/90	Hon' D.K. Agrawal, J.M. Hon' Ms Usha Savara A.M. Shri Satya Vijai counsel for the applicant and Shri V.K. Goel counsel for the respondents are present. On the request of counsel for the applicant, the case is adjourned to 2 11-2-1991 for hearing. by A.M. (sns)	Dec J.M.
	11-2-91	Hon. D.K. Agrawal J.M. Hon. K. Chaudhary A.M. Due to resolution of strike passed by C.A.T. Bar Association, case is adjourned to 25-3-91 for hearing. BOC	